

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE RAMBAN

ORDER

No: /PDSJR

Dated: 15.04.2020

**Subject: Preventive measures to contain spread of Corona Virus (COVID-19).**

Consequent upon the further extension of lockdown on the spread of COVID-19 and in compliance to the order No. 1575/GS dated 14.04.2020 passed by Hon'ble High Court of Jammu & Kashmir, the following instructions are issued for the information of Judicial Officers of District Ramban, their staff, Advocates, Litigants and public at large.

The following Judicial Officers of District Ramban are nominated for taking up bail/remand/other exceptionally civil/criminal matters w.e.f. 15.04.2020 to 03.05.2020 at their respective official residences through virtual mode.

| S.No. | Name of the Judicial Officer | Designation    | Place of Posting | w.e.f.                   | Contact No. |
|-------|------------------------------|----------------|------------------|--------------------------|-------------|
| 1     | Sh. Imran Hussain            | Munsiff/JMIC   | Ukhral           | 15.04.2020 to 18.04.2020 | 7006711762  |
| 2     | Sh. Fidha Hussain            | Munsiff/JMIC   | Banihal          | 19.04.2020 to 22.04.2020 | 7006767703  |
| 3     | Sh. Junaid.I.Mir             | Munsiff/JMIC   | Ramban           | 23.04.2020 to 26.04.2020 | 9419066907  |
| 4     | Sh. Madan Lal                | Sub-Judge      | Batote           | 27.04.2020 to 29.04.2020 | 9419268073  |
| 5     | Sh. Pardeep.K.Sandhu         | Sub Judge /CJM | Ramban           | 30.04.2020 to 03.05.2020 | 9419113370  |

All the Judicial Officers are directed to remain present in their territorial jurisdiction and shall not leave their station without seeking prior permission from the undersigned. These instructions shall remain in force till 03.05.2020.

Any court staff in distress, need or difficulty of any kind shall seek assistance of Sh. Amit Sharma, Secretary, DLSA, Ramban. Contact No. 9419035006

Sd/-  
(Kishore Kumar)  
Principal District & Sessions Judge,  
Ramban.

**Copy to:**

1. Registrar General, Hon'ble High Court of J&K.
2. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K.
3. Secretary to Hon'ble Mr. Justice D.S.Thakur, Administrative Judge for District Ramban.
4. Secretary/President Bar Association Ramban.
5. Sub Judge/CJM Ramban, Batote.
6. Munsiff/JMIC Ramban, Banihal, Ukhral.
7. Ld. P.P.
8. System officer e-Court for uploading the same on website.
9. Office File.

....for information.

KISHORE  
KUMAR

Digitally signed by KISHORE  
KUMAR  
Date: 2020.04.15 10:11:06  
+05:30

Principal District & Sessions Judge,  
Ramban.